

**Shrimati Lakshmi Menon:** Yes, Sir.

**Pandit D. N. Tiwary:** May I know what steps Government has taken to facilitate the passage of boats and to restore trade there?

**Shrimati Lakshmi Menon:** We have already said that protests have been lodged and correspondence is proceeding.

#### Dock and Coal Workers in Madras Port

\*245. **Shri Tangamani:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the Dock-workers, under the Madras Dock Labour Board in Madras Port are being given weekly-off with pay; and

(b) whether the un-registered coal workers of Madras Port have been requesting the Government of India to see that the payment of agreed wages is ensured?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) No.

(b) A representation was made to the General Manager, Southern Railway for ensuring payment of agreed wages before accepting tender for 1957-58 and a suitable clause was put into the agreement between the Railway administration and the contractors.

**Shri Tangamani:** In today's newspapers there is a report that a tripartite committee presided over by Mr. Jeejeeboy is working on a scheme in Calcutta and such a committee may be appointed for Madras. If there is such a proposal, could the hon. Minister tell us when the committee is going to be appointed for Madras?

**Shri Abid Ali:** After the receipt of the report concerning Calcutta, we will consider the Madras question.

**Shri Narayanankutty Menon:** May I know whether the Government propose to establish Committees for the other major ports in India?

**Shri Abid Ali:** For Bombay, this scheme is already in force. For Calcutta, a Committee has been appointed. I have said that with regard to Madras, we will consider the question after receipt of the Calcutta report.

**Shri Narayanankutty Menon:** There are two other major ports. May I know whether the Government have considered the question of appointing a committee for the two other ports also?

**Shri Abid Ali:** Not at present.

**Shri Tangamani:** What is the clause that is being introduced in the case of contract labour engaged by the railway authorities in the Madras harbour?

**Shri Abid Ali:** The same as was demanded by the Union that the agreement between the workers and the contractors should be implemented.

#### Film Institute

\*246. **Shri Keshava:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether a working party under the Chairmanship of Shri B. N. Sircar was appointed by Government to go into the question of starting a film institute;

(b) if so, whether they paid a visit to the Chamarajendra Occupational Institute at Bangalore; and

(c) whether they have submitted a report?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) to (c). Yes, Sir.

**Shri Keshava:** Is it not a fact that adequate material and personnel to start an institution of this type is available in this Occupational Institute in Bangalore?

**Dr. Keskar:** I have not understood the trend of the question. If the hon. Member implies that instead of trying